

Sixteenth Loksabha

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Title: Introduction of the Divorcee Women Welfare Bill, 2018.

DR. UDIT RAJ (NORTH WEST DELHI): I beg to move for leave to introduce a Bill to provide for maintenance and welfare measures to be undertaken by the State for the divorcee women or separated women and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“leave to introduce a Bill to provide for maintenance and welfare measures to be undertaken by the State for the divorcee women or separated women and for matters connected therewith or incidental thereto.”

*The motion was adopted.*

DR. UDIT RAJ : Sir, I introduce\*\* the Bill.

HON. DEPUTY SPEAKER: Now, item no. 136 – Shri Faggan Singh Kulaste – not present.

Item no. 137 – Shri Faggan Singh Kulaste – not present.